

C. A. T. Bench, JAIPUR

Date of Order

MA No. 259/94
(MA No. 610/93-0A 70/92) Orders

24 ⁵/₉₄

None present for the applicant.

M. U. D. Sharma - Counsel for respondents.

Heard the counsel for respondents and perused the records.

MA for early hearing of the MA No. 610/93, for grant of interim relief is rejected. The MA is disposed of accordingly.

(O. P. Sharma)
Administrative Member

(D. L. Mehta)
Vice-Chairman

~~MA 259/94~~